

**Company:** Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

**Printed For:** 

**Date:** 18/12/2025

## (1914) 04 CAL CK 0031

## **Calcutta High Court**

Case No: None

Bisnab Charan De and Another

**APPELLANT** 

۷s

Sarat Chandra Kar and Others

**RESPONDENT** 

Date of Decision: April 22, 1914

Citation: 38 Ind. Cas. 487

Hon'ble Judges: D. Chatterjee, J; Chapman, J

Bench: Division Bench

## Judgement

1. The entire ground in this case is covered by the authority of Jarip Khan v. Durfa Bewa 15 Ind. Cas. 476: 16 C.L.J. 14: 17 C.W.N. 59. The appeal is dismissed with costs.